

PSUs that their composite CSR budget for entire operational area is as per the Government guidelines linking net profit of previous year.

(c) and (d) No complaint is reported to have been received about oil PSUs in this regard.

### **Delay in Approval for Pricing of CBM Gas**

2141. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has received proposals for pricing of Coal Bed Methane (CBM) gas for approval;

(b) if so, the details thereof including date of receipt and date of approval;

(c) the timeline for consideration of these proposals as per the Contract; and

(d) the reasons for Government not been able to decide on these within the timelines mandated by the contracts?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N.SINGH) : (a) and (b) Yes, Sir. Government has received two proposals for pricing of Coal Bed Methane (CBM) gas as under:

- (i) A proposal dated 16.09.2011 for approving the formula for pricing of commercial production of CBM gas from two blocks SP(West)-CBM-2001/1 and SP(E)-CBM-2001/1 was received from Reliance Industries Limited (RIL). Directorate General of Hydrocarbons (DGH) vide their letter dated 15.11.2011 sought clarifications from RIL. RIL furnished the clarifications to DGH. While the proposal of RIL was under examination, RIL submitted a proposal to the Ministry of Petroleum and Natural Gas (MoPNG) vide letter dated 21.02.2012 that they have undertaken a parallel open bidding process and requested for approval of the basis for pricing of CBM gas to be produced from SP(West)-CBM-2001/1 and SP(E)-CBM-2001/1 blocks, in line with provisions of the CBM Contract and MoPNG guidelines.
- (ii) A proposal dated 19.09.2011, for approving the selling price of commercial production of Coal Bed Methane (CBM) gas from the block RG(E)-CBM-2001/1 was received from Essar Oil Limited (EOL). Clarifications/additional information was sought from EOL. EOL has furnished clarifications on 10.01.2012 and 05.03.2012.

(c) As per Article 18.6 of CBM Contract the formula or the basis on which the CBM prices shall be determined pursuant to Article 18.5.2(c) shall be approved by the Government prior to the sale of the CBM to consumers/buyers within sixty (60) Business Days from the

receipt of proposal or from the date of receipt of clarification/additional information, where asked for by the Government.

(d) The proposals of RIL and EOL for approving the formula for pricing of commercial production of CBM will be approved in line with the provisions under CBM Contract and MoPNG guidelines.

#### **Petrol and Gas Dealerships in Minority-Dominated Areas**

2142. SHRI TARIQ ANWAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of allocation of petrol and gas dealerships during the last three years;
- (b) the number of agencies allotted in the areas dominated by Minorities during the last three years; and
- (c) whether there is any plan for such dealership that may benefit the backward/marginalized populations?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Public sector Oil Marketing Companies (OMCs) i.e., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have commissioned 10,706 Retail Outlet (RO) dealerships and 3,386 LPG distributorships including Rajiv Gandhi Gramin LPG Vitruk Yojna (RGGLVS) during the last three years.

(b) and (c) RO dealerships are opened based on the feasibility & commercial viability of a location for setting up of Retail Outlets. There is reservation of 25% for SC/ST allotment of RO dealerships.

#### **Diversion of LPG for Non-domestic use**

2143. SHRI TARUN VIJAY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the percentage and number of households in the country without an LPG connection and the steps taken by Government to make it affordable for the poor households;
- (b) the percentage of households with multiple connections; and
- (c) the quantity of LPG diverted for non-domestic use and the steps taken to control it?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R. P. N. SINGH): (a) As on 01.03.2012, Public Sector Oil Marketing Companies (OMCs) are serving 13.64 crore LPG customers in the country, covering 58% population of the country.